

ITEM NO.10

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 05-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Sakshi Kakkar, AOR
Mr Mrigank Mishra, Adv.

For Respondent(s) : Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1, 3 and 4 are duly represented.

Ld. counsel for the appellant is granted two weeks' time to take fresh steps and file fresh particulars in respect of unserved respondent no.2.

Scanned soft copies of High Court and Trial Court records have been received and as per office report copies of the same have already been provided to the Ld. counsels for both the parties in light of Circular dt.10.01.2025 through e-mail.

List again on 15.09.2025.

SUJATA SINGH
Registrar

HJ